

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **10.11.2023** (FRIDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 363/2023 To dispense with IA No. 1107/2023 For Stay IA No. 1113/2023 For Directions IA No. 1109, 1110 & 1111, 1112, 1114 & 1115/2023	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors.	Mr. K Harishankar Mr. Mayan H Jain	Mr. Allwin Godwin R1 Mr. Muthuchharan Sundresh- R5 Mr. Nithin Chowdary Pavuluri- R6

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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